

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3117

ANSWERED ON:19.08.2011

CANCER THREAT DUE TO ANTI-ADULTERANT IN KEROSENE

M.Thambidurai Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Anti-adulterant in kerosene poses certain health problem including cancer threat;
- (b) if so, the facts in this regard;
- (c) whether the Government has conducted any study in this regard;
- (d) if so, the details alongwith the outcome thereof; and
- (e) the remedial measures taken/proposed by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (e): Several news-items have been published regarding dyeing of kerosene with an imported marker as a part of anti-adulteration drive with the purpose to check adulteration of auto fuels with kerosene. The fumes released on burning of kerosene are speculated to cause adverse health effects.

However, at present no kerosene is being marked by Public Sector Oil Marketing Companies (OMCs) in the country with any anti-adulterant. The OMCs have reported that as a precautionary measure relating to possible health hazard and also from toxicological point of view with regard to usage of marker in kerosene, a specific requirement is kept in the tenders which specifies that the marker should be occupationally and toxicologically safe.